

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 07.11.2016

OA No. 291/00795/2016

Mr. Pawan Dagur, proxy counsel for
Mr. Rajeev Sogarwal, counsel for applicant.

It is a D.B. matter. D.B. is not formed today.

Proxy counsel for Mr. Rajeev Sogarwal, counsel for applicant, submits that he wishes to withdraw the Original Application as the relief sought for by the applicant in the O.A. has been granted by the respondents.

In view of the above submissions, proxy counsel for Mr. Rajeev Sogarwal, counsel for applicant, is permitted to withdraw the O.A. The Original Application is, therefore, dismissed as withdrawn.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

Kumawat